

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 255
75/241-242/ND/2019

IN THE MATTER OF:

Amanpreet Singh BAWA

...

Applicant/Petitioner

Versus

M/s. Satkar Logistics Pvt. Ltd. & Anr.

...

Respondent

Under Section: 241-242 of the Companies Act, 2013

Order delivered on 03.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Vikas Mishra with Pranav Gadi, Shubhankar Sengupta and Mr. Sanchit
Gawri Advocate for Petitioner

ORDER

Renotify this case on 15.02.2021



(T.S. SINGH)
COURT OFFICER